

available, a general assessment will be made.

Shri S. N. Mishra: May I know, Sir, whether any survey of the rural employment situation has also been undertaken?

Shri Nanda: Yes, Sir. The seventh round of the National sample survey includes a survey of rural unemployment also.

INDO-PAKISTAN NEGOTIATIONS

***502. Shri S. N. Das:** Will the Prime Minister be pleased to state:

(a) whether negotiations with the Government of Pakistan with regard to exchange of enclaves, border trade, freedom of movement and other outstanding Eastern Zone problems have been concluded;

(b) if so, whether any definite conclusions have been reached; and

(c) if so, what are they?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). An Indo-Pakistan Conference at the official level was held in Calcutta from the 30th September to the 3rd October 1953 to consider these problems. The Conference reached agreement on some of the items discussed. In regard to the other items, it will be necessary to have further consultations.

The decisions reached at the Conference were subject to ratification by the two Governments. The Government of India has ratified them. The ratification of the Government of Pakistan is still awaited. As soon as it is received, an agreed joint communique will be issued simultaneously by the two Governments. A copy of the communique will then be placed on the Table of the House.

Shri S. N. Das: May I know, Sir, whether some political happenings in India have hampered the progress of the negotiations, and the conclusions that were arrived at at the conference have been delayed in ratification?

Shri Sadath Ali Khan: We are not aware of any such thing.

Shri S. N. Das: May I know, Sir, what are the reasons for so much time being taken by the Government of Pakistan to give effect to the exchange of enclaves when this was agreed to by the Prime Ministers of both countries?

The Prime Minister (Shri Jawaharlal Nehru): The principle is accepted by both the countries. But the details were not agreed to. There has been no agreement in regard to those details.

Shri Barman: May I know, Sir, whether any agreement has been reached about the enclaves, and if not, what are the points of disagreement in this respect?

Shri Jawaharlal Nehru: I have just stated that an agreement that the enclaves should be exchanged was arrived at in principle. But on what terms, that is to say, whether there should be any land compensation on the side which gives more land or whether there should be any other type of compensation—those questions remain to be settled.

Shri S. N. Das: May I know, Sir, whether at the conference that was held at Calcutta the terms and conditions of exchange were finalised?

Shri Jawaharlal Nehru: No.

Shri Sarangadhar Das: rose—

Mr. Speaker: We will go to the next question.

INDUSTRIAL HOUSING

***503. Shri S. N. Das:** Will the Minister of Works, Housing and Supply be pleased to state what progress has been made in the various States towards the construction of houses for industrial workers under the scheme initiated by the Central Government?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): A statement showing the number of tenements so far constructed or at present under construction for industrial workers in different towns under